

0015506

THE HIGH COURT OF KERALA

Kochi: 682 031  
Dated: 19.2.2020

**PROCEEDINGS**

High Court Establishment- work allocation of Sri.Joseph Rajesh K.A., Deputy Registrar-  
orders issued.

Read: High Court proceedings of even number dated 12.2.2020.

**ORDER No.A5-52769/2019**

Pursuant to the High Court proceedings read above, the following duties are assigned to Sri.Joseph Rajesh K.A., Deputy Registrar, High Court:

- 1) convey and determine the specific requirements of the subordinate courts to the E-Courts Secretariat;
- 2) co-ordinate with the other sitting judicial officers across the State to ensure efficient functioning of the "E-court" system;
- 3) involve in developing a module for the district judiciary.

Apart from the above duties, Sri.Joseph Rajesh K.A. is put in charge of the e-Courts Cell, under Registrar (Recruitment and Computerisation). The officer will also assist the Central Project Co-ordinator, High Court.

The above allocation of work shall come into force with immediate effect.

**(By Order)**

  
K. Haripal  
Registrar General

To

The Officers concerned.  
The Accountant General (A & E) Kerala, Thiruvananthapuram (3 copies)  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Finance Officer, High Court.  
The Protocol Officer, High Court  
The Public Relations Officer, High Court  
The Private Secretary to the Chief Justice, High Court  
The Chief Librarian, High Court  
The Assistant Registrars, High Court.  
The Court Officer to the Chief Justice, High Court  
The Additional Public Relations Officer, High Court  
The Accounts Officer, High Court  
The Security Officer, High Court  
The Superintendent (Vehicles), High Court  
The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court

p.t.o

The G (Accounts- I, II & III) Sections, High Court  
The IT Section, High Court (**for publishing in the High Court website**)  
All Sections, High Court.  
The Kerala Judicial Academy, Athani  
The A1, A2, A3, A4, A6, A7, A8 & A9 Seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File